

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/13	IA 5/17 & IA 25/17 in TP 47/16	Hearing	151	J&D Wilkie Ltd. Vs Steward Pinned Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. R. UDAYARKAR
(090-48397110)

Petitioner

Udayarkar

ORDER

Counsel for Petitioner is present. IA No. 25/17 is taken up. Perused the documents filed in IA 25/17. In the circumstances as stated in IA 25/17 is allowed, delay is condoned on filing the documents, but subject to true and relevancy of condonation. Both the counsels are directed to file written arguments if any. List it on 21/04/2017.

Member (J)

Member (T)